

enough to move the court to give proper justice to the victims of the Bhopal gas tragedy and many more tragedies that might happen in the future when the multi-nationals are here.

I would like to know that through you from the Government.

[Translation]

SHRI VISHWESHWAR BHAGAT (Balaghat): Mr. Speaker, Sir, a serious incident took place in village Sitapur, Tehsil Lanji of Balaghat district on 16-7-91 at 11-00 Naxalites blew up a Police van by laying a mine in which nine policemen were killed and 11 people were injured and some policemen are missing. There is a feeling of fear and terror among the people in the entire area of Balaghat district, Rajan village and the border area along Bhandara district of Maharashtra because of the activities of Naxalites. Police force is demoralised and it needs to be equipped properly. In order to boost the morale of police the public support is a must. We won't be able to get the support of the people unless we solve their problems. The B.J.P. Government has utterly failed to control deteriorating situation. My submission is that the B.J.P. Government should be dismissed. (Interruptions)

[English]

SHRI V. DHANANJAYA KUMAR (Mangalore): Mr. Speaker Sir, the farmers, the agricultural labourers and also the artisans of the State of Karnataka have resorted to State-wide agitation since 15th July, 1991. This agitation is against the forcible recovery of the loans by the Government agencies. Now, we are happy that the Government of India has agreed to extend the benefit of loan waiver. But in Karnataka, the Government has resorted to forcible recovery of loans. And only 10 per cent of the agriculturists

and agricultural labourers are benefited in Karnataka by whatever scheme is implemented by that Government. May I request the Government to intervene immediately and direct the Karnataka Government to stop further recovery of loans by forcible and coercive methods? (Interruptions)

[Translation]

SHRI RAM NIHOR RAI (Robertsganj): Mr. Speaker, Sir, I would like to draw your attention to the selling of three factories Dala, Churak and Chunar of Uttar Pradesh Cement Corporation in Mirzapur and Sonbhadra districts to Sanjay Dalmia Group and to Dala firing incident on 2nd June, 1991. The cost of these factories is Rupees 400 crores, 250 crores and 150 crores respectively. The former Chief Minister, Shri Mulayam Singh Ji sold all the three factories at throw away prices of Rupees 26 crores. (Interruptions)

MR. SPEAKER Be seated please.

(Interruptions)

SHRI RAM NIHOR RAI: The Cement factories are lying closed since 2nd June because of the firing incident. The fire was opened at labourers in which 15-16 labourers lost their lives. A judicial enquiry into the incident should be instituted and the bereaved families should be given appropriate compensation. (Interruptions)

MR. SPEAKER: Be seated please. Whatever you are saying is not going on record.

(Interruptions)

[English]

SHRI MRUTYUNJAYA NAYAK (Phulbani): Mr. Speaker Sir, since the last one month, wagon loads of medicines for the babies as well as food for those who are affected due